

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/4349/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
Presiding officer, MACT No. 2
Kamrup(M), Guwahati.

Dated Guwahati, the 22nd September, 2021.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. MACTK-2/2985/21 dated 21.09.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for four days i.e. on 11.10.2021, 16.10.2021, 21.10.2021 and 22.10.2021 along with station leave permission from the morning of 09.10.2021 till the morning of 25.10.2021.** The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati and in her absence the Member, MACT No. 3, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

4352
Memo NO.HC.VII-48/2017/4350-A, dated 22.9.2021
Copy to:

1. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati.
2. The Member, MACT No. 3, Kamrup(M), Guwahati
3. The Project Manager, Gauhati High Court

(Signature)
22/9/21

JT.REGISTRAR (VIGILANCE)

Ras